

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 79**

**TO BE ANSWERED ON THE 02<sup>ND</sup> FEBRUARY, 2021/ MAGHA 13, 1942 (SAKA)**

**NAXAL ATTACKS**

**†79. SHRIMATI GEETA KORA:  
SHRI VISHNU DAYAL RAM:  
SHRI RAMESH CHANDER KAUSHIK:  
SHRI JUGAL KISHORE SHARMA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the details of major naxalite attacks during each of the last three years and the current year and the number of citizens and security personnel who died and naxalites who got arrested/killed, State-wise;**

**(b) the reasons for the alarming increase in naxal attacks in recent times especially in Jharkhand;**

**(c) the amount of funds allocated and utilized under various schemes in naxal affected States for dealing with naxalism during the said period and the measures taken by the Government to deal with increasing naxalite activities along with imparting training to the security forces to engage in guerilla warfare;**

**(d) whether the resources currently deployed by the State Governments including Jharkhand are adequate;**

**(e) if not, whether the Government has prepared a plan of action for curbing the ever-increasing naxal menace; and**

**(f) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) to (f):**

**(i) As per Seventh Schedule of the Constitution of India, subjects of Police and Public Order are with the State Government. However, the resources deployed by the States to combat left wing extremism are supplemented by the Government of India (GoI).**

**(ii) To address the Left Wing Extremism (LWE) holistically, Government of India has approved a National Policy and Action Plan in 2015. It envisages a multi- pronged strategy involving security related measures, development intervention, ensuring rights and entitlements of local communities etc. While on security front, the Central Government assists the LWE affected State Governments by providing Central Armed Police Force battalions; training; funds for modernization of State police forces; equipment & arms, provision of helicopters, sharing of intelligence etc; provision of funds under various schemes like Security Related Expenditure (SRE) scheme, Special Infrastructure Scheme (SIS); on the development side, the Central Government has taken various measures including constructions of roads, installation of mobile network towers, improving network of banks, post offices, health and education facilities in the LWE areas.**

**(iii) To provide further impetus to development in most LWE affected districts, funds are provided under 'Special Central Assistance' to fill the critical gaps in public infrastructure and services.**

**(iv) The steadfast implementation of the policy has resulted in consistent decline in LWE violence and its geographical spread in the county. The incidents of LWE violence have reduced by 70% from all time high of 2258 in 2009 to 665 in 2020. Similarly resultant deaths (Civilians + Security Forces) have reduced by 80% from all time high of 1005 in 2010 to 183 in 2020.**

**(v) The funds released to States under Security Related Expenditure (SRE/LWE) scheme, Special Infrastructure Scheme (SIS) and SCA, in last 03 years and in the current year are given in the annexure-I.**

**(vi) The state-wise data on violence for the last three years is at annexure-II.**

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**FUNDS RELEASED TO STATES UNDER SRE (LWE) SCHEME, SIS AND SCA, in last 03 years  
Security Related Expenditure**

(Rs. In crore)

<b>FUND RELEASED STATUS (as on 22.01.2021)</b>				
<b>State</b>	<b>FY 2017-18</b>	<b>FY 2018-19</b>	<b>FY 2019-20</b>	<b>FY 2020-21</b>
Andhra Pradesh	21.04	11.60	37.23	8.96
Bihar	30.63	14.14	17.70	14.23
Chhattisgarh	92.75	54.53	120.81	140.61
Jharkhand	93.37	64.54	123.52	28.58
Kerala	-	2.94	2.83	-
Madhya Pradesh	2.90	1.94	1.23	0.83
Maharashtra	31.86	13.12	21.11	21.25
Odisha	125.82	12.72	12.81	8.80
Telangana	17.22	6.26	16.12	9.00
Uttar Pradesh	7.29	7.15	4.45	3.22
West Bengal	22.12	11.07	9.44	3.73
<b>Grand Total</b>	<b>445.00</b>	<b>200.00</b>	<b>367.26</b>	<b>239.21</b>

**Special Infrastructure Scheme (SIS)**

(Rs. In crore)

<b>State</b>	<b>FY 2017-18</b>	<b>FY 2019-20</b>
Andhra Pradesh	3.00	9.83
Bihar	8.00	12.38
Chhattisgarh	13.00	23.63
Jharkhand	14.00	24.66
Kerala	-	0.90
Madhya Pradesh	2.90	0.71
Maharashtra	3.00	7.50
Odisha	6.00	11.61
Telangana	3.00	10.12
Uttar Pradesh		1.35
West Bengal		0.00
<b>Grand Total</b>	<b>50.00</b>	<b>102.67</b>

**List of LWE violence incidents, Civilians Killed, Security Forces Killed, LWEs Killed and LWE Arrested**

State	2018					2019				
	Inc	Civilians Killed	SFs Killed	LWEs Killed	LWE Arrested	Inc	Civilians Killed	SFs Killed	LWEs Killed	LWE Arrested
A.P.	12	3	0	0	63	18	5	0	7	42
Bihar	59	13	2	2	374	62	16	1	7	389
Chhattisgarh	392	98	55	125	931	263	55	22	79	367
Jharkhand	205	34	9	26	372	200	42	12	27	290
M.P.	4	0	0	0	14	5	2	0	2	11
Maharashtra	75	12	0	52	15	66	18	16	8	11
Odisha	75	11	1	19	39	45	10	1	8	47
Telangana	11	2	0	1	113	8	2	0	2	112
U.P.	0	0	0	0	2	0	0	0	0	4
West Bengal	0	0	0	0	7	0	0	0	0	0
Other	0	0	0	0	3	3	0	0	5	3
<b>Total</b>	<b>833</b>	<b>173</b>	<b>67</b>	<b>225</b>	<b>1933</b>	<b>670</b>	<b>150</b>	<b>52</b>	<b>145</b>	<b>1276</b>

State	2020				
	Inc	Civilians Killed	SFs Killed	LWEs Killed	LWE Arrested
A.P.	12	4	0	0	31
Bihar	26	8	0	5	255
Chhattisgarh	315	75	36	44	320
Jharkhand	199	38	1	14	378
M.P.	16	2	0	3	1
Maharashtra	30	5	3	9	5
Odisha	50	7	2	17	13
Telangana	15	1	1	10	103
U.P.	0	0	0	0	0
West Bengal	0	0	0	0	0
Other	2	0	0	1	4
<b>Total</b>	<b>665</b>	<b>140</b>	<b>43</b>	<b>103</b>	<b>1110</b>

\*Inc - Incidents